

DIVISION BENCH  
COURT - II

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1084(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> NOVEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS SRI MUNISUVRATA AGRI INTERNATIONAL LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Counsel/Authorised Representative appeared physically/through video conference:**

For FC : Mr. Aishwarya Kumar Awasthi, Adv.  
For CD : Mr. D. N. Sharma, Adv.  
Mr. Sadananda Mukhopadhyay, Adv.  
Mr. S. R. Saha, Adv.  
For Intervener : Mr. Anirban Ray, Adv.  
Mr. Nirmalya Dasgupta, Adv.  
Mr. Atifuddin Ahmed, Adv.

**ORDER**

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the Corporate Debtor present. Ld. Counsel for the Intervener present.
2. Let the Rst. Appl.(IBC)/1471(KB)2022 along with the main C.P. (IB)/1084(KB)2020 be listed on **19/12/2022**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**